

रोटियां बनाने के लिए प्रायोगिक मध्यम कक्षा है। बच्चों, गर्भवती महिलाओं और दुग्ध पिलाने वाली माताओं के लिए पूरक आहार कार्यक्रमों की आवश्यकताओं को पूरा करने हेतु खाने के लिए तैयार खाद्य पदार्थ बनाने के लिए एककों की स्थापना करने का भी प्रस्ताव है।

(ग) : प्रश्न ही नहीं उठता।

**Fund for implementation of New Education System**

1227. SHRI Y. ESWARA REDDY:  
SHRI MOHINDER SINGH  
GILL:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the names of States, which have not yet implemented the 10+2+3 education system and the reasons therefor;

(b) whether these States have asked for additional funds for implementation of 10+2+3 pattern of education; and

(c) if so, the facts thereof and Government's response thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) to (c). The position regarding the States which have not yet implemented the 10+2+3 educational system is given in the Statement attached. The introduction of the new pattern and the consequential adoption of the new curriculum, syllabus and programme of education will require deployment of additional funds. The State Governments are primarily responsible for implementation of the scheme and are expected to provide the necessary funds. The Central Government, however, does not give any grant specifically for the implementation of the 10+2 pattern. The Central assistance is included in the block grant for the State Five-Year Plans. The Central Scheme of Vocationalisation providing for some assistance to the State Governments is still under consideration.

**Statement**

The following States/Union Territories have already adopted the new pattern of education:—

- |                     |                           |
|---------------------|---------------------------|
| (1) Andhra Pradesh  | (11) Uttar Pradesh        |
| (2) Assam           | (12) West Bengal          |
| (3) Bihar           | (13) A & N Islands        |
| (4) Gujarat         | (14) Arunachal Pradesh    |
| (5) Jammu & Kashmir | (15) Chandigarh           |
| (6) Karnataka       | (16) Dadar & Nagar Haveli |
| (7) Kerala          | (17) Delhi                |
| (8) Maharashtra     | (18) Goa, Daman & Diu     |
| (9) Sikkim          | (19) Lakshadweep          |
| (10) Tripura        |                           |

The following States propose to adopt the new pattern from 1977-78/1978-79:—

- |                      |                |
|----------------------|----------------|
| (1) Haryana          | (5) Tamil Nadu |
| (2) Himachal Pradesh | (6) Rajasthan  |
| (3) Manipur          | (7) Orissa     |
| (4) Nagaland         |                |

The matter is under consideration in the following States/Union Territories—

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|--------------------|-----------------|
| (1) Madhya Pradesh | (4) Mizoram     |
| (2) Meghalaya      | (5) Pondicherry |
| (3) Punjab         |                 |